



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Distribution of criminal work amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 892 - LD (A) of 2019.
D A T E D: 13 - 02 - 2019.

In supersession of all the previous orders issued on the subject from time to time, sanction is accorded to the distribution/allocation of criminal litigation work (including Habeas Corpus cases) amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Districts allotted
1.	Nissar Hussain Shah Senior Additional Advocate General	Anantnag
2.	Mushtaq Ahmad Chashoo Additional Advocate General	Shopian
3.	Ms. Asifa Padroo Additional Advocate General	Ganderbal
4.	Showkat Hussain Naqashbandi Additional Advocate General	Kulgam
5.	Shah Aamir Additional Advocate General	Leh & Kargil
6.	Mir Suhail Additional Advocate General	Pulwama
7.	Feroz Sheikh Deputy Advocate General	Bandipora
8.	Ms. Farah Bashir Deputy Advocate General	Budgam
9.	Muzaffar Kirmani Government Advocate	Srinagar
10.	Asif Maqbool Government Advocate	Baramulla
11.	Sajjad Ashraf Mir, Government Advocate	Kupwara

Note: - Law Officers in whose favour sanction letters have already been issued in terms of the previous allocation orders, shall

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ensure the filing of acquittal appeals, revisions etc without any delay, notwithstanding the allocation made herein before. However, the conduct of all such cases shall be as per the allocation made herein above.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

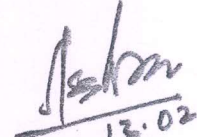
Secretary to Government

Dated:- 13 -02-2019.

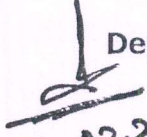
NO: LD(A)2016/12

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Principal Secretary to the Hon'ble Governor.
3. Principal Secretary to Government/Commissioner/Secretary to Government, _____ Department.
4. Divisional Commissioner, Kashmir.
5. Registrar General, J&K High Court, Jammu.
6. All concerned Law Officers for information.
7. Director Information, J&K, Jammu.
8. Director Litigation, Kashmir.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.
10. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.


13.02.2019
(Ashish Gupta)

Deputy Legal Remembrancer


13.02.2019